

of the target fixed for them and made over to the Central Pool upto the 31st August 1972 is indicated below

(i) For the quantity procured upto 25% of the target fixed for the State and made over to the Central Pool—Rs 500 bonus

(ii) For the quantity procured between 25% and upto 50% of the target and made over to the Central Pool—Rs 1000 per quintal

(iii) For the quantity procured above 50% but below 75% of the target and made over to the Central Pool—Rs 5000 per quintal.

(iv) For the quantity procured above 75% upto 100% of the target and made over to the Central Pool—Rs 7000 per quintal

(v) For the quantity procured over and above the target fixed for the State and made over to the Central Pool—Rs 10000 per quintal

While communicating the details the State Governments have been advised that the bonus earned should not be credited to the general revenue but utilised for increasing agricultural production by subsidizing the price of agricultural inputs like fertilizers etc to the farmers. The details of the scheme have been left to the State Governments to work out.

CUT DOWN OF FOREIGN CONTRIBUTIONS TOWARDS CHILDREN'S NUTRITIONAL PROGRAMMES

*87 SHRI SURAJ PRASAD Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state

(a) whether Government have decided to cut down the contributions being received from CARE and some other foreign voluntary organisations to the Children's Nutritional programmes

(b) if so the reasons therefor and

(c) whether Government have taken all the steps to maintain the present level of the Nutritional programmes for children

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETHAM) (a) to (c) As a part of Government policy of achieving self-reliance in all its economic and social life of the country the question of receiving assistance from outside organisations in the matter of Children's Nutrition Programme is currently under the review of the Government. In taking a final decision in the matter care will be taken to ensure that the tempo of the Programme is adequately maintained.

CLOSURE OF UNIVERSITIES

BY SHRI P. N. BISI

SHRI DWIJENDRALAL SEN GUPTA

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state

(a) the names of Universities which were closed during the academic year 1972-7

(b) the number of working days lost in each University during the year and

(c) in how many cases judicial enquiries were instituted to enquire into the causes of the closures and the results thereof

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) (a) to (c) The required information is being collected and will be found on the Table of the Subject.

PLAN FOR IMPROVEMENTS IN HIGHER EDUCATION

BY SHRI SHIVARAM KESRI Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state

(a) whether Government have drawn up any programme for effecting improvements in the functioning of Universities and Institutes engaged in higher education in the country